भारत सरकार
GOVERNMENT OF INDIA

लद्दाख का राजपत्र
The Ladakh Gazette

एस.जी.-एल.डी.-अ.-18082025-1586
SG-LD-E-18082025-1586

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 18 अगस्त, 2025
LADAKH, MONDAY, AUGUST, 18, 2025

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

भारत निर्वाचन आयोग

निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

दिनांक: 27मई, 2025

6ज्येष्ठ, 1947 (शक)

अधिसूचना

सं. 508/एलडीके/2025(डीईओ):-लोक प्रतिनिधित्वअधिनियम, 1950(1950 का 43) कीधारा13कक की उप-धारा (1) और (2) के अनुसरण में और इस संबंध में पूर्वमें जारी की गईअधिसूचनाओं के अधिक्रमण में, भारत निर्वाचन आयोगएतद्वारा,लद्दाख संघ राज्य-क्षेत्र सरकार से परामर्श करके,नीचे दी गई तालिका के स्तंभ (3) में विनिर्दिष्ट अधिकारियों को ऐसे अधिकारी के समक्ष उक्त तालिका के स्तंभ (2) में विनिर्दिष्टलद्दाख संघ राज्य-क्षेत्र के जिलेके जिला निर्वाचन अधिकारी के रूप में नामोद्दिष्ट करता है:-

तालिका

क्र. सं.	जिला का नाम	जिला निर्वाचन अधिकारी का पदनाम
(1)	(2)	(3)
1	लेह	उपायुक्त, लेह
2	कारगिल	उपायुक्त, कारगिल

आदेश से,

(अश्वनी कुमार मोहल)
सचिव
भारत निर्वाचन आयोग

SONAM CHOSJOR
Digitally signed by SONAM CHOSJOR
Date: 2025.08.18 11:27:19 +05'30'

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001

Dated: 27th May, 2025
6 Jyaishtha, 1947 (Saka)

NOTIFICATION

No. 508/LDK/2025(DEO):- In pursuance of Sub-section (1) and (2) of Section 13AA of the Representation of the People Act, 1950 (43 of 1950) and in supersession of notifications issued earlier in this behalf, the Election Commission of India, in consultation with the Government of Union Territory of Ladakh, hereby designates the officers specified in column (3) of the table below as the District Election Officer of the District in the Union Territory of Ladakh specified in column (2) of the said table against such officer:-

TABLE

Sl. No.	Name of District	Designation of District Election Officer
(1)	(2)	(3)
1	Leh	Deputy Commissioner, Leh
2	Kargil	Deputy Commissioner, Kargil

By Order,

SONAM CHOSJOR

Digitally signed by SONAM CHOSJOR
Date: 2025.08.18 11:27:47 +05'30'

(ASHWANI KUMAR MOHAL)
SECRETARY
ELECTION COMMISSION OF INDIA

भारत निर्वाचन आयोग

निर्वाचन सदन, अशोक रोड, नई दिल्ली - 110001

दिनांक:27 मई, 2025

6ज्येष्ठ, 1947 (शक)

अधिसूचना

सं. 508/एलडीके/2025(एओ):- निर्वाचक रजिस्ट्रीकरण नियम, 1960 के नियम 23के उप-नियम (1) और नियम 27 के उप-नियम (1)(ग) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और लोक प्रतिनिधित्व अधिनियम, 1950 की धारा 24 के खंड (क) के उपबंधों के अनुसरण में भारत निर्वाचन आयोग, इस संबंध में पूर्व में जारी की गई अपनी अधिसूचनाओं के अधिक्रमण में एतद्द्वारा,स्तंभ (1) में उल्लिखित अधिकारी कोउनके सामने स्तंभ (2) में दर्शाए गए क्षेत्राधिकार के लिए अपीली अधिकारीपदाभिहित करता है जिनके समक्ष निर्वाचक रजिस्ट्रीकरण नियम, 1960 के नियम 20, नियम 21 या नियम 21 क और लोक प्रतिनिधित्व अधिनियम, 1950 की धारा 22, धारा 23 के तहत, लद्दाख संघ राज्य-क्षेत्र मेंकिसी निर्णय के विरुद्ध अपील की जा सकेगी, नामतः:-

तालिका

अपीली अधिकारी का पदनाम	**क्षेत्राधिकार**
(1)	**(2)**
उपायुक्त, लेह	लद्दाख संसदीय निर्वाचन-क्षेत्र

आदेश से,

SONAM CHOSJOR

Digitally signed by SONAM CHOSJOR
Date: 2025.08.18 11:28:06 +05'30'

(अश्वनी कुमार मोहल)
सचिव
भारत निर्वाचन आयोग

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001

Dated: 27th May, 2025
6 Jyaishtha, 1947 (Saka)

NOTIFICATION

No. 508/LDK/2025(AO):- In exercise of the powers conferred by sub-rule (1) of Rule 23 and sub rule (1)(c) of Rule 27 of the Registration of Electors Rules, 1960 and in pursuance of the provisions of clause (a) of Section 24 of the Representation of the People Act, 1950, the Election Commission, in supersession of its notifications issued earlier in this behalf, hereby designates the Officers mentioned in column (1) to be the Appellate Officer for the area of jurisdiction shown against them in column (2) to whom an appeal shall lie, from any decision, under rule 20, rule 21 or rule 21 A of the Registration of Electors Rules,1960 and Section 22, Section 23 of the Representation of the People Act, 1950, in the Union Territory of Ladakh, namely:-

TABLE

Designation of the Appellate Officer	Area of Jurisdiction
(1)	**(2)**
Deputy Commissioner, Leh	Ladakh Parliamentary Constituency

By Order,

SONAM CHOSJOR
Digitally signed by SONAM CHOSJOR
Date: 2025.08.18 11:28:31 +05'30'

(ASHWANI KUMAR MOHAL)
SECRETARY
ELECTION COMMISSION OF INDIA

"No legal responsibility is accepted for the contents of publication of advertisements/publications in this part of The Ladakh Gazette. Persons notifying the advertisements/public notices will remain solely responsible for the legal consequences and also for any other misrepresentation etc."

MICHAEL MANNY DSOUZA
Digitally signed by MICHAEL MANNY DSOUZA
Date: 2025.08.18 11:34:14 +05'30'